

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

23.02.04

By filing a Remo dated 23.2.04, Shri A. Kanungo submits that the grievances of the applicant having been redressed by the departmental authorities, the applicants do not want to pursue the O.A. any further.

Therefore Rs. 50/- Petition, etc for the Respondents.

In view of Submissions made and Remo filed, the O.A. is dismissed for not being pressed.

John
Vice-Chairman 23/2
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— Member (T)
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Copies of order dt 23/2/04
23/2/04

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1/3/04